

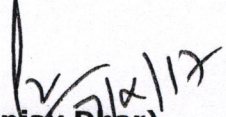
**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)

O R D E R

No: 876 Dated: 07-10-2017

In continuation to High Court Order No. 815 dated 21-09-2017 and as recommended by the Hon'ble Committee, the selection and consequent appointment of Shri Raj Kumar Sharma (Roll No.127/JSS/J) S/o Shri Vijay Kumar Sharma R/o House No.390, Nai Basti, Jammu Cantt as Junior Scale Stenographer is hereby cancelled.

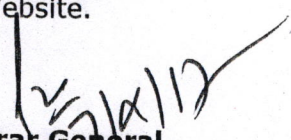
By Order.


(Sanjay Dhar)
Registrar General

No: 25039-45/N6 dated: 07-10-2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Registrar Judicial, High Court Wing, Jammu for information and n/a.
5. Shri Raj Kumar Sharma S/o Vijay Kumar Sharma, R/o House No.390
Nai Basti, Jammu Cantt.
6. Incharge NIC, for uploading the same on High Court Website.


Registrar General